THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV): (a) There was a shortage of certain essential commodities like pulses, edible oils and vegetables like potato and onion in the country during the last few months due to gap in their demand and supply and decline in production during the year.

(b) and (c) There is no proposal to set up a Study Group to check availability and equitable distribution of essential commodities in the country. However, as per the decision taken in the Chief Ministers meeting convened by the Prime Minister on 27.11.98, a National Crop Forecasting Centre has been set up under the Ministry of Agriculture which would make full use or satellite based remote sensing capabilities of the Department of Space and the Computer network set up by the National Informatics Centre covering all the districts for making forecasts relating to various agricultural crops and disseminating information thereof. A study group has been set up to identify measures required to meet the needs of north-east States and islands territories regarding the supply of essential commodities.

(d) No, Sir.

Oil Refineries

3712. SHRI RAMPAL SINGH: SHRI PANKAJ CHOUDHRY: SHRI PRABHU DAYAL KATHERIA: DR. ASHOK PATEL: SHRI RAJENDRA AGNIHOTRI: SHRI PRASAD BABURAO TANPURE: SHRI RAMSHAKAL: SHRI D.S. AHIRE: SHRI MANIKRAO HODLYA GAVIT: SHRI MANIKRAO HODLYA GAVIT: SHRI KRISHAN LAL SHARMA: DR. RAMAKRISHNA KUSMARIA: SHRI S.S. OWAISI: SHRI MOTI LAL VORA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of oil refineries functioning in the country at present alongwith the refining capacity of each refinery, location-wise and company-wise;

(b) whether any demand and supply ratio for the next seven years has been worked out;

(c) if so, the details thereof;

(d) whether these refineries are working as per their capacity; and

(e) if not, the reasons therefor and the remedial steps taken or proposed to be taken by the Government to make full utilisation of their capacity and to increase their present capacity to meet the demand and supply ratio?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) The information is as under:

Refinery	Capacity MMT/Yr	Location
(1) PSU Refineries		
IOC-Digboi	0.65	Digboi
IOC-Guwahati	1.00	Guwahati
IOC-Barauni	3.30	Barauni
IOC-Haldia	3.75	Haldia
IOC-Mathura	7.50	Mathura
IOC-Koyali	9.50	Koyali
HPC-Mumbai	5.5	Mumbai
HPC-Visakh	4.5	Visakh
BPC-Mumbai	6.0	, Mumbai
CRL-Cochin	7.5	Cochin
MRL-Manali	6.5	Manali
MRL-Narimanam	0.5	Nagapattinam
BRPL-Bongaigaon	2.35	Bongaigaon
IOC-Panipat	6.0	Panipat
(ii) JV Refinery		
MRPL	4.00	Mangalore

(Fine in TAT)

113469

679

156077

770

(b) and (c) The demand supply and surplus/deficit of petroleum products as per "Ninth Plan sub-group report on demand projections, marketing and Energy Conservation (August, 1996)", is as below:—

		(Figs. in tMit)	
 1999-2000	2000-01	2001-02	2006-07
100626*	106804	112788	155305

90632

(16172)

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' Under Revision

Surplus (Deficit)

Demand

Production

Year-wise projections beyond 2001-02 has not been made except for the terminal year of X Plan - 2006-07.

(d) and (e) The capacity utilisation of the refineries for 1997-98 was 105.9%.

Shelter to Accused Persons

3713. SHRI VILAS MUTTEMWAR: DR. T. SUBBARAMI REDDY:

69747*

 (30879^{*})

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have ordered a probe in the alleged sheltering of some of the accused persons involved in the serial bomb blasts in Coimbatore in Shivgiri Madhom:

(b) if so, whether the Union Government have received the inquiry report; and

(c) if so, the action taken by the Union Government against those held responsible?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) No. Sir.

(b) and (c) Does not arise.

Hindustan Insecticides Limited

3714. SHRI P.C. THOMAS: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Hindustan Insecticides Ltd. in Kerala is making profits;

(b) if so, the details of profits and loss during the last three years;

(c) whether this industry is working without any hindrance;

(d) if so, the details of profit and loss of the other units of HIL during the last three years;

(e) whether any memorandum has been given by the trade unions for recognisation of their Union;

(f) if so, the details thereof; and

(g) the total number of employees working in HIL, Kalamhssery (Ecoor), Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) Yes, Sir.

(b) The details of profit (before allocation of Selling Overheads and R&D Expenses and after taking benefits of pooled/transfer pricing) of Kerala Unit of HIL for the last three years are as under:

1995-96	Rs. 683.88 Lakh
1996-97	Rs. 1043.46 lakh
1997-98	Rs. 698.05 lakh

(c) Yes, Sir.

(d) The details of profit/loss in respect of other units of HIL are as under:

(Rs.	in	lakh)

	1995-96	1996-97	1997-98
Delhi	(-)177.66	*(-)180.42	(-)563.76
Rasayani	(+)352.45	(+ <u>)</u> 218.80	(-)48.14
Mktg. R&D	(-)256.03	(-)492.34	(-)283.36

*Delhi Factory has been closed w.e.f. 30th November, 96 as per Hon'ble Supreme Court's Order.